

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/276(KB)2021
IA(I.B.C)/746(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	MAURYA MANPOWER SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Anang Shandilya] Liquidator-in-person

ORDER

1. Ld. Liquidator in person present.
2. Hard copy of the application is yet to be furnished.
3. List the matter on **13.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)